NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP((B) No.124/BB/201	-	For filing objections	Rule-4 of IB	Reliance Capital AIF Trustee
7	objections		Company Pvt. Ltd. & Others Vs Fortuna Buildcon India Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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S. Loghurardan of G. Nonjappa Vivel B.S. Advocates Crava tegral

MACLANNA, Rt. L. CORTUNA BUILDON
ADHINAG. (INDIA DUT. LTD.
LANGER INC.)
ORDER

<u>ORDER</u>

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time for filing objections. List it on 16/01/2018.

Member (T)

Member (J)

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